

Legislation about ban on slaughter of cow in all the States and Union Territories, before the correction could be made and this took time.

(Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

12 hrs.

PAPERS LAID ON THE TABLE

DELHI MOTOR VEHICLES (FIRST AMENDMENT) RULES AND REVIEW AND ANNUAL REPORT OF MOGUL LINES LTD, BOMBAY

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : I beg to lay on the Table —

- (1) A copy of the Delhi Motor Vehicles (First Amendment) Rules, 1972 (Hindi and English versions) published in Notifications No. F 4(44)/70-72-TPT in Delhi Gazette dated the 17th March, 1972, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [*Placed in Library. See No. LT-1832/72*]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Mogul Line Limited, Bombay, for the year 1969.
- (ii) Annual Report of the Mogul Line Limited, Bombay, for the year 1969 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [*Placed in Library, See No. LT-1823/72*]

REVIEW AND ANNUAL REPORT OF HOUSING AND URBAN DEVELOPMENT CORPORATION, NEW DELHI

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI L. K. GUJRAL) : I beg to lay on the Table a copy each of the following papers

- (i) Review by the Government on the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year ended the 31st March, 1971.
- (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the period ended the 31st March, 1971 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-1824/72*]

LETTER TO INDIAN AIRLINES MANAGEMENT FROM ALL INDIA AIRCRAFT ENGINEERS ASSOCIATION

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : On behalf of Shri Khadilkar, I beg to lay on the Table a copy of letter dated the 17th April, 1972 addressed to him jointly by the Management of the Indian Airlines and All India Aircraft Engineer's Association regarding the outcome of negotiations held amongst them. [*Placed in Library. See No. LT-1825/72*]

INSECTICIDE RULES, 1971

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : I beg to lay on the Table—

- (1) A copy of the Insecticides Rules, 1971 (Hindi and English versions) published in Notification No. G S.R. 1650 in Gazette of India dated the 30th October, 1971, under sub-section (3) of section 36 of the Insecticides Act, 1968.
- (2) A statement showing reason for delay in laying the above Notification. [*Placed in Library. See No. LT-1826/72*]